

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
STARRED QUESTION NO. 207
TO BE ANSWERED ON 06.08.2026**

IMPLEMENTATION OF PM VBRY

207. SHRI GOLLA BABURAO:

Will the Minister of Labour and Employment be pleased to state:

- (a) the aims and objectives of Pradhan Mantri Viksit Bharat Rozgar Yojana (PM VBRY);**
- (b) the number of employment opportunities created under PM VBRY so far, State-wise, with a particular reference to Andhra Pradesh;**
- (c) how many first timers got employment under PM VBRY since its implementation, State-wise;**
- (d) whether it is a fact that under the above scheme Government provided an outlay of ₹ 1 lakh crores and targeted 3.5 crore jobs in two years; and**
- (e) if so, whether the target has been achieved and if not, the reasons for not achieving the same?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PART (a) TO (e) OF RAJYA SABHA STARRED QUESTION NO. 207 BY HON'BLE MP SHRI GOLLA BABURAO FOR REPLY ON 06.08.2026 REGARDING " IMPLEMENTATION OF PMVBRY".

(a) to (e): The Union Cabinet, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance employability, and strengthen social security across all sectors, with a particular focus on the manufacturing sector.

The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and has a budgetary outlay of ₹99,446 Crore.

The scheme aims to incentivise creation of more than 3.5 Crore jobs all across the country, over a period of 2 years. The scheme provides for incentives for 1.92 crore eligible First time employees under Part A. Incentive for creation of approximately 2.59 crore additional jobs to employers is provided for under Part B of the scheme.

The scheme comprises of two parts i.e. Part A and Part B, and focuses on providing support to both employees and employers by way of incentives.

Under Part A of the scheme, the first-time employees of both existing and new establishments shall be eligible for an incentive equivalent to one month's EPF wage, subject to a maximum of ₹15,000. This incentive will be payable in two instalments during the first year of employment. The first instalment, up to ₹7,500, shall be disbursed after completion of six months of continuous employment. Eligibility for the second instalment shall arise after completion of twelve months of employment and successful completion of the prescribed Financial Literacy Programme. This second instalment shall be credited to an appropriate savings instrument/savings account for a specified period.

Part B incentivizes employers by providing up to ₹3,000 per month for each additional employment sustained for at least 6 months for two years, with extended benefits for another two years for the manufacturing sector.

The PMVBRY is a demand-driven scheme. Since the implementation of the scheme, an incentive amount of ₹744.58 crore has been disbursed to 13.18 lakh first-time employees under Part A, while ₹2,068.84 crore has been disbursed to 67,369 beneficiary

establishments for creation of 19.10 Lakh additional jobs. The state-wise details of registration & Incentive disbursement since the start of Implementation of the scheme, including the state of Andhra Pradesh, are provided in Annexure-I.

**ANNEXURE REFERRED IN REPLY TO PART (a) TO (e) OF RAJYA SABHA
STARRED QUESTION NO. 207 BY HON'BLE MP SHRI GOLLA BABURAO FOR
REPLY ON 06.08.2026 REGARDING " IMPLEMENTATION OF PMVBRY"**

Details of Job Creation and incentive disbursement

State	Part A		Part - B		
	No. of first timer beneficiaries	Incentive disbursement (in Rs.)	No. of Beneficiary Establish ment	Amount Disbursed (in Rs.)	Additional Job created under Part-B
ANDAMAN AND NICOBAR ISLANDS	353	2,265,364	27	3,080,177	304
ANDHRA PRADESH	34,673	168,487,149	1,447	355,493,274	37,246
ARUNACHAL PRADESH	254	1,138,212	20	1,814,835	196
ASSAM	7,879	34,658,951	526	90,696,260	10,188
BIHAR	17,255	86,204,143	474	133,695,908	21,621
CHANDIGARH	3,881	24,185,370	208	89,799,536	9,133
CHHATTISGARH	16,599	78,819,672	918	180,033,503	17,288
DADRA AND NAGAR HAVELI	2,618	13,477,878	187	40,294,284	4,102
DAMAN AND DIU	1,604	8,254,081	99	23,512,028	2,477
DELHI	85,616	532,505,789	3,632	1,498,800,611	129,616
GOA	4,627	28,186,465	385	79,231,411	7,793
GUJARAT	87,381	496,862,325	5,794	1,631,361,034	145,596
HARYANA	76,971	455,602,523	3,691	1,518,758,075	136,347
HIMACHAL PRADESH	8,318	45,927,795	605	99,325,277	8,964
JAMMU AND KASHMIR	3,707	17,750,157	212	52,323,604	5,228
JHARKHAND	11,961	61,215,501	747	194,566,368	18,765
KARNATAKA	157,284	1,017,585,316	7,707	2,830,727,347	223,692
KERALA	31,915	192,097,069	1,437	405,948,821	36,884
LADAKH	31	204,608	5	484,089	31
LAKSHADWEEP	15	97,727	-	-	-
MADHYA PRADESH			1,663		

	35,605	177,753,668		315,471,640	33,536
MAHARASHTRA	249,068	1,494,229,385	12,704	4,359,523,430	386,138
MANIPUR	513	1,765,615	25	2,308,835	405
MEGHALAYA	896	5,282,892	36	9,241,718	821
MIZORAM	312	2,048,907	7	517,702	94
NAGALAND	364	1,694,326	15	3,481,547	305
ODISHA	21,875	112,151,379	1,354	337,514,769	31,526
PUDUCHERRY	2,660	12,695,893	156	20,281,434	2,459
PUNJAB	24,430	130,970,037	1,289	282,549,834	27,372
RAJASTHAN	44,421	202,100,767	2,542	529,555,818	68,726
SIKKIM	557	3,328,479	33	11,746,810	897
TAMIL NADU	152,698	874,765,367	7,260	2,134,115,387	198,590
TELANGANA	82,905	444,465,975	3,778	1,190,248,790	115,406
TRIPURA	805	3,537,565	37	9,847,727	1,088
UTTAR PRADESH	69,364	383,493,402	4,033	1,357,953,096	118,319
UTTARAKHAND	13,998	76,420,136	823	206,115,676	19,728
WEST BENGAL	64,716	254,773,968	3,493	688,133,501	89,297
Total	1,318,129	7,447,003,856	67369	20,688,554,156	1,910,178
